

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 18/HCS

Date: 25/08/2017

C I R C U L A R

Hon'ble the Chief Justice is hereby pleased to constitute Juvenile Justice Secretariat, High Court of Sikkim to assist Juvenile Justice Committee of the High Court of Sikkim in the matter pertaining to Children and other issues under the Juvenile Justice (Care and Protection of Children) Act, 2015. The Secretariat shall comprise of the following;

1. Ms. Paulen Lhamu, Assistant Registrar.

By Order,

Sd/-

(N.G. Sherpa)

REGISTRAR GENERAL

Memo No.: V(124)/Confdl/HCS/ 5298 - 338

Dated: 25/08/2017

Copy to:-

1. The Assistant Registrar, Confidential Section, High Court of Sikkim, Gangtok.
2. The PS to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India and One- Man Committee.
3. The Joint Registrar-cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The Principal Private Secretary to Hon'ble Judge/Chairperson, JJ(C&PC) Act and Rules, High Court of Sikkim, Gangtok.
5. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
6. The Registrar/Member, JJ(C&PC) Act and Rules, High Court of Sikkim, Gangtok.
7. The Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Government of Sikkim, Gangtok.
9. The Registrar General, High Court of _____
10. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
11. The District & Sessions Judge (West) at Gyalshing.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (East) at Gangtok.
14. The District & Sessions Judge (South) at Namchi.
15. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
16. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
17. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
18. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
19. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (West) I/C at Gyalshing.

21. The Civil Judge-cum- Judicial Magistrate (South) I/C at Namchi.
22. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
25. The Principal Magistrates, (East) at Gangtok, (West) at Gyalshing, (North) at Mangan & (South) at Namchi.
26. The Special Secretary, State Legal Services Authority, Development Area, Gangtok.
27. The Special Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
28. The District Magistrate (East) at Gangtok.
29. The District Magistrate (North) at Mangan.
30. The District Magistrate (South) at Namchi.
31. The District Magistrate (West) at Gyalshing.
32. The Juvenile Justice Boards, (East) at Gangtok, (West) at Gyalshing, (North) at Mangan & (South) at Namchi.
33. The President, High Court Bar Association.
34. The President, Bar Association of Sikkim.
35. The President, Namchi Bar Association, South Sikkim.
36. The PA to Registrar General, High Court of Sikkim, Gangtok.
37. The Sr. System Officer, Computer Cell, High Court of Sikkim for publication in the High Court website.
38. All Section In-charge, High Court of Sikkim.
39. Notice Board.
40. Guard File.
41. File.



REGISTRAR